

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999/4440/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Abdul Hakim,
District and Sessions Judge,
Karbi Anglong, Diphu,
Assam.

Dated Guwahati the 24th September, 2021.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJKA/5355/2021 dtd 22.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been allowed to **avail the Civil vacation w.e.f. 09.10.2021 till 24.10.2021 along with station leave permission from the afternoon of 08.10.2021 (after Court hours) till the morning of 25.10.2021 (before Court hours).** Further, you are allowed to use your official vehicle, at your own cost, within the state of Assam.

Further, the Additional District and Sessions Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

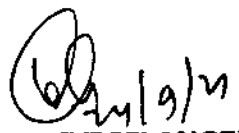
Sd/-

JT.REGISTRAR (VIGILANCE)

4442
Memo NO.HC.VII-6/1999/4442-1A, dated 24.9.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)
Ruler